

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) No.546/2020

In the matter of:

Rajratan Babulal Agarwal

Appellant

Vs

Solartex India Pvt Ltd & Ors

Respondent

Present:

Mr. Ratin Rai, Sr. Advocate, Mr Anish Agarwal, Mr Mayur Khandeparkar, Mr Tejas Agarwal, Ms Vanshika Gupta, Advocates for Appellant.

Mr. Kailash T Shah, IRP, R2 and R3.

Mr Vishnu Shankar, Advocate for R2 and R3.

Mr. Pavan Godiawala, Advocate for R1.

ORDER

23.02.2021-Heard learned counsel for the appellant at length. Appellant arguments concluded. Let the matter be fixed for hearing the arguments of Respondent on **3rd March, 2021**.

Interim order to continue till next date of hearing.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

Bm/Kam